प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort,

Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

January 09, 2025

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – The Shirpur Merchants' Co-operative Bank Ltd., Shirpur, Maharashtra – Extension of Period (Revised)

The Reserve Bank of India had issued Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 to The Shirpur Merchants' Cooperative Bank Ltd., Shirpur, Maharashtra, vide Directive No. CO.DOS.SED. No. S175/45-11-001/2024-2025 dated April 05, 2024, for a period of six months up to the close of business on October 08, 2024 as modified from time to time, which were last extended up to the close of business on January 08, 2025 vide Directive DOR.MON.D-58/12-21-364/2024-25 dated October 07, 2024.

- 2. The Reserve Bank of India is satisfied that in the public interest, it is necessary to further extend the period of operation of the Directive beyond the close of business on January 08, 2025.
- 3. Accordingly, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of three months from the close of business on January 08, 2025 to the close of business on April 08, 2025, subject to review.
- 4. All other terms and conditions of the Directive under reference shall remain unchanged.

Press Release: 2024-2025/1880 (Puneet Pancholy)
Chief General Manager